

राष्ट्रीयकृत बैंकों की कई शाखायें हैं। लखीसराय स्थित स्टेट बैंक में ट्रेजरी का काम अत्यधिक होने के कारण ये बैंक तो अति व्यवस्त बैंक बन चुके हैं। उपरोक्त परिस्थिति में लखीसराय में कम से कम दो और राष्ट्रीयकृत बैंक की शाखायें खोलना अनिवार्य है, जिसमें एक पंजाब नेशनल बैंक एवं दूसरा यूनाइटेड कामर्शियल बैंक की शाखा खोली जा सकती हैं। अतएव लखीसराय का व्यापारिक महत्ता एवं व्यवस्तता को देखते हुए अनुरोध है कि यहां उपरोक्त दोनों बैंकों की शाखायें भारत सरकार द्वारा खोलने की अनुमति प्रदान की जाए। बैंक की नई शाखाओं के अभाव में इस क्षेत्र का आर्थिक विकास अवरोध हो गया है और इससे पूरे अनुमंडल के तकरीबन लाखों लोग प्रभावित हैं। आज से 5-6 वर्ष पहले अनुमंडल की स्थापना हुई, अतः सरकारी कार्यालयों, अस्पतालों, कचहरी के कार्यों में बढ़ोतरी हो गई है। जब 30-40 वर्ष पहले दो राष्ट्रीयकृत बैंकों स्टेट बैंक और सेंट्रल बैंकों की स्थापना हुई थी, उस समय लखीसराय अनुमंडल नहीं था और न इतनी आबादी थी।

अतः सरकार का ध्यान इस ओर आकृष्ट करती हूं और निवेदन है कि अविलम्ब और बैंकों की स्थापना की जाए।

(v) BANK LOAN FACILITY TO FARMERS
OF JALLA AREA NEAR PATNA IN
BIHAR.

श्री राजाबतार शास्त्री (पटना) : उपाध्यक्ष महोदय, बिहार की राजधानी पटना से सटा जलला क्षेत्र है, जहां बसे ग्रामों की संख्या 25-30 है। इस क्षेत्र की आबादी करीब एक लाख की है।

एक विकट समस्या वहां के किसानों को खेती के लिए कर्ज मुहैया करने की है। खाद आदि के लिए बैंक की फतुहा शाखा से कर्ज लेते हैं। परन्तु, कर्ज प्राप्ति में उन्हें बेतरह परेशान होना पड़ता है। अगर सौभाग्य से किसानों को कर्ज मिलता भी है, तो बैंक के अधिकारियों को पांच रुपए प्रति सैंकड़ा नाजायज देना पड़ता है। इस प्रकार किसानों की खुली लूट हो रही है।

सरकार से मेरा अनुरोध होगा कि जल्ला क्षेत्र के किसानों की इस गम्भीर समस्या का समाधान तत्काल निकाले।

(vi) NON-AVAILABILITY OF NITROUS
OXIDE GAS AND OXYGEN GAS IN HOSPI-
TALS OF UTTAR PRADESH.

SHRI HARIKESH BAHADUR (Gorakhpur): It is a matter of grave concern that operations in Government hospitals have been stopped and patients are being removed due to non-availability of nitrous oxide gas and oxygen gas. This kind of notice has been put up on the notice board of Lucknow Medical College also. I urge upon the Central Government to look into the seriousness of the situation and make arrangements to provide requisites gases to the UP Government immediately so that the sufferings of the people may be avoided and operations may be started.

(vii) NEED FOR RATIONALISING THE SELEC-
TION PROCEDURES IN BANK SERVICES.

SHRI N. SELVARAJU (Tiruchirappalli): Some years back, Banking Service Recruitment Boards were set up in various regions of the country and were entrusted with the job of recruiting officers and clerical staff for the nationalised banks. For selection of persons to the Officer/Management Cadre in the banks, the basic requirement in regard to educational qualification is a graduate degree in any discipline from a recognised Indian University. The prospective candidates aspiring to join the nationalised banks

[Shri N. Selvaraja]

as Officers have to go through a long drawn and time consuming process by first appearing in a written test and thereafter placed on merit. The candidate is then required to appear before an interview board. Thus, as far as the procedure is concerned, it is not very much different from that adopted by the Union Public Service Commission.

However, in the interview more emphasis is placed on the knowledge displayed by the candidate in his field of study instead of the mental inclination and aptitude of the candidate. The Recruitment Board lays emphasis again even in the interview on oral academic proficiency. This is doing injustice to those who have performed well in the written examination and not fared well in the interview. Therefore, the benefit intended for the less fortunate ones do not materialise into reality.

Hence, I appeal for a more rational approach in the selection procedure, by doing away with this practice.

12.15 hrs.

DEMANDS FOR GRANTS (GENERAL) 1983-84

MINISTRY OF EXTERNAL AFFAIRS

MR. DEPUTY SPEAKER: Then we go to the next item. The House will

now take up discussion and voting on Demand No. 32 relating to the Ministry of External Affairs for which 8 hours have been allotted.

Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial number of the cut motions they would like to move.

A list showing the serial numbers of cut motions moved will be put up on the Notice Board shortly. In case any Member finds any discrepancy in the list he may kindly bring it to the notice of the Officer at the Table without delay.

Motion Moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1984 in respect of the heads of Demands entered in the second column thereof against Demand No. 32 relating to the Ministry of External Affairs."

*Demands for Grant, 1983-84 in respect of the Ministry of External Affairs submitted to the
Vote of Lok Sabha*

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 18th March, 1983		Amount of Demand for Grant submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
MINISTRY OF EXTERNAL AFFAIRS					
32	Ministry of External Affairs	31,13,88,000	6,33,83,000	155,69,41,000	31,69,17,000